NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 330/9/HDB/2019
NAME OF THE COMPANY	Lotus Poly-Packs (India) Pvt Ltd
NAME OF THE PETITIONER(S)	CYMK Inks And Coatings Pvt Ltd
NAME OF THE RESPONDENT(S)	Lotus Poly-Packs (India) Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No representation on behalf of the Petitioner. On the last date of hearing also there is no representation on behalf of the Petitioner. It appears that Petitioner is not interested to proceed with the matter. Accordingly, CP(IB)No.330/9/HDB/2019 is dismissed for default.

MEMBER TECHNICAL **MEMBER JUDICIAL**

AS